

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 22nd day of October, 2019

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-I

Original Application No. 330/001085/2019

(U/S 19, Administrative Tribunal Act, 1985)

Dheeraj Pal Singh son of Late Deen Dayal Pali, Resident of 355
Mohalla-Prem Nagar, Civil Lines District-Budaun.

.....Applicant.

By Advocate – Shri D.K. Mishra.

V E R S U S

1. Union of India, through Secretary, Ministry of Defense, New Delhi.
2. General Manager Canteen Stores Department Adelphi 119, Karve Road, Mumbai.
3. Assistant General Manager (Personnel) Canteen Stores Department Adelphi 119, Karve Road, Mumbai.
4. Canteen Stores Department, Station Road, Sarvatra Bhawan Bareilly Cantt. 246 004.

.....Respondents.

By Advocates : Ms. Ibha Sinha.

O R D E R

Shri D.K. Mishra, Advocate for the applicant and Ms. Ibha Sinha, Advocate respondents are present.

2. Learned counsel for the applicant has submitted that he wants to withdraw the present Original Application.
3. Ms. Ibha Sinha, Advocate for the respondents has no objection to the same.

4. In view of the prayer made by Advocate for the applicant, the OA is dismissed as withdrawn with liberty to seek appropriate relief from appropriate forum.

(Justice Bharat Bhushan)
Member (J)

/SS/